

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 285
75/241-242/ND/2019
IA/12/2020

IN THE MATTER OF:

Sh. Amanpreet Singh BAWA

... **Applicant/Petitioner**

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr.

... **Respondent**

Under Section: 241-242

Order delivered on 15.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 31st August 2021.



(T.S.Singh)
Court Officer